

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--|----------|-----------|----------------|---|
| IA106/17 IA107/17, IA 108/17 in CP No.81/ 2017 | - | Admission | 241(1)(a)) | M.S.Nagappa Vs Stump Schuele and Somappa Pvt Ltd |


| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
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|----|----------------------------|-------------|--|
| 1. | K. Srinandan 7299914774 | Petitioners |  |
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Counsel for petitioner is present. He has filed a memo along with synopsis stating that objections have been complied.

Registry to verify and put up. List it on 06.09.2017.


MEMBER (J)


MEMBER (T)